NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 122/NCLT/AHM/2017 c.w. CA(CAA) No. 91/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Idea Cellular Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MINIR JOYUI SR. ADVOCATE

2. GANDEEP GINONI ADVOCATE!

3. PRANJAL BUCH ADVOCATE!

4. PARINI GHAU

ST. Rathile Mehany ADVOCATE!

A Devay yyys.

<u>ORDER</u>

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch with Learned Advocate Ms. Parni Shah present for Petitioner. Learned Advocate Mr. Pathik Acharya i/b Learned Advocate Mr. Devyang Vyas present for Regional Director.

Letter from Income Tax Authorities received.

At request of counsel for Regional Director.

List the matter on 21.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 11th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL